

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 687/2023**

**With**

**Original Application No. 1228/2024**

**With**

**Original Application No. 646/2024**

**IN THE MATTER OF:**

Air Quality Index in various Cities & Ors.

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**Through Counsel**



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**Date: 16.01.2026**

**Place : Noida**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 687/2023

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IN THE MATTER OF:

Air Quality Index in various Cities & Ors.

**AFFIDAVIT ON BEHALF OF THE DISTRICT MAGISTRATE, AMROHA  
(IN RESPECT OF GAJRAULA CITY)**

I, **NIDHI GUPTA VATS**, Daughter of **MOHAN LAL GUPTA**, aged about **38**, currently posted as the District Magistrate, Amroha, Uttar Pradesh, do hereby solemnly affirm and state as under:

1. That I am the District Magistrate of Amroha and in such capacity, I am fully conversant with the facts and circumstances of the present case and the steps being taken to improve the air quality in Gajraula City. I am competent and duly authorized to swear this affidavit.
2. That this affidavit is being filed in compliance with the directions issued by this Hon'ble Tribunal in its order dated 06.11.2025, passed in Original Application No. 687/2023 and connected matters. Vide the said order, this Hon'ble Tribunal was pleased to implead several non-attainment cities, including Kanpur, as respondents. Furthermore, the Hon'ble Tribunal took on record the suggestions filed by the Learned Amicus Curiae and directed all respondents to consider the said suggestions, act upon them where feasible, and file a response thereto. This affidavit, therefore, details the status of air quality management in Gajraula and responds to the suggestions of the Learned Amicus Curiae.

**I. Status of Source Apportionment Study**

6. It is submitted that Gajraula has been identified as a Non-Attainment City under the National Clean Air Programme (NCAP). That to develop a scientifically robust and evidence-based strategy for air pollution control, the Uttar Pradesh Pollution Control Board (UPPCB) sponsored a detailed "Source Apportionment Study" for Gajraula City. This comprehensive

study is to be conducted by the Indian Institute of Technology, Kanpur (IITK), The MOU has been signed and the study is pending on the part of IIT Kanpur.

The letter dated 27.05.2021 issued by the UPPCB is annexed herein as **Annexure- A1**.

## II. Status of Air Quality and Monitoring in Gajraula

4. It is submitted that Gajraula has been identified as a Non-Attainment City. The primary contributing factors to air pollution in the city include gaseous emissions from industrial units and vehicles, unscientific disposal of municipal solid waste, burning of agricultural waste, and issues related to traffic management.
5. The Uttar Pradesh Pollution Control Board (UPPCB) regularly monitors the ambient air quality in Gajraula at two locations:
  - Indra Chowk: A residential and commercial area (Station Code: 139).
  - M/s RACL Gear Tech Ltd.: An industrial area (Station Code: 140).

The monitoring reports are submitted to the UPPCB Headquarters in Lucknow each month.

The data for the last three months (August to October 2025) is attached as **Annexure- A2**.

6. The annual average Air Quality Index (AQI) based on PM10 concentration for Gajraula city from the financial year 2019-20 to October 2025 is as follows, showing a trend of improvement.

| Financial Year | Annual Average of PM10 ( $\mu\text{g}/\text{m}^3$ ) | AQI | Air Quality Level |
|----------------|---|-----|-------------------|
| 2019-20        | 217   | 132 | Moderate          |
| 2020-21        | 155   | 107 | Moderate          |
| 2021-22        | 194   | 101 | Moderate          |

|               |     |     |              |
|---------------|-----|-----|--------------|
| 2022-23       | 167 | 120 | Moderate     |
| 2023-24       | 168 | 107 | Moderate     |
| 2024-Oct 2025 | 146 | 96  | Satisfactory |

### III. Administrative Measures and Action Plan

7. A comprehensive City Action Plan has been prepared to address the issue of air pollution in Gajraula. The plan outlines detailed short-term and long-term actions across various sectors including vehicular emissions, road dust, industrial emissions, and waste burning.

A comprehensive City Action Plan is annexed herein as **Annexure- A3**.

8. A City Level Implementation Committee was constituted on 12.08.2021, chaired by the District Magistrate, Amroha, to oversee and monitor the implementation of the National Clean Air Programme (NCAP). This committee holds regular meetings to review progress, approve action plans, and issue necessary directions to stakeholder departments.

A copy of the order dated 12.08.2021 is annexed herein as **Annexure-A4**.

9. The Nagar Palika Parishad, Gajraula, is actively undertaking several ground-level initiatives, including paving of roads and sidewalks, door-to-door collection, transportation, and segregation of solid waste, bio-composting, and regular water sprinkling on main roads and in industrial areas to suppress dust.

### II. Recent Actions and Directives

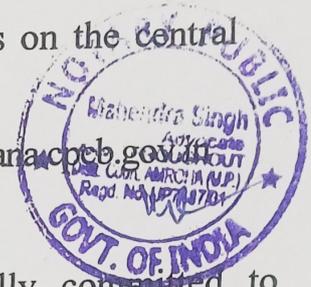
- Daily water sprinkling at identified pollution hotspots.

The photographs of sprinklers are annexed herein as **Annexure- A5**.

- 03 anti smog gun owned by nagar palika Parishad Gajraula and 01 Mechanical road sweeper owned by nagar palika parishad Gajraula are being operated.

- Plantation Done by nagar palika Parishad Gajraula.
- End to end Pavement Done by nagar palika Parishad Gajraula.
- Ensuring all vehicles operating within the city have valid Pollution Under Control (PUC) certificates.
- Uploading all action plans and progress reports on the central PRANA portal for transparency and monitoring.

The link of the central PRANA Portal is <https://prana.cpcb.gov.in>

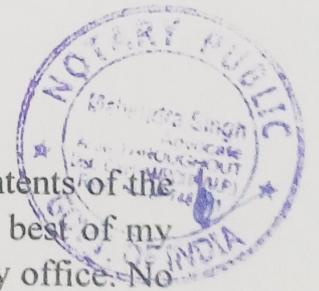


9. That the District Administration of Amroha is fully committed to implementing all necessary measures in a time-bound manner to improve the air quality of Gajraula city and will continue to comply with all directions issued by this Hon'ble Tribunal.

DEPONENT

VERIFICATION

Verified at on this 19th day of January, 2026, that the contents of the above affidavit, from paragraphs 1 to 9, are true and correct to the best of my knowledge and belief, based on the official records maintained by my office. No part of it is false and nothing material has been concealed therefrom.



DEPONENT

Certify examined before me by Shri/Smt.Km. *Nidhi Gupta vats*  
 deponent who is identified by Shri/Smt./Km. *Self*  
 clerk of Shri/Smt./Km. *Self* Advocate of *Self*  
 I have satisfied my self after examining the deponent the *Shri mudit Mathur*  
 he/she understood the Contents of the affidavit and the *Acw*  
 has been read-over and explained by me. *19/1/26*

Received Rs. \_\_\_\_\_ as fee  
 Sr No. \_\_\_\_\_

*25/*  
 2026  
**MAHENDRA SINGH**  
 Advocate/Notary Public  
 Distt. Court, AMROHA (U.P.)  
 Regd. No. UP748701  
 Regm No- 51558

MUDIT MATHUR Advocate  
 E. No. U.P. 69004, Ch. No. 136  
 C. (Civil), Amroha



संदर्भ सं० H 62009/CL/413/SAS&amp;CC/2021

दिनांक 27/05/2021

To  
Prof. Mukesh Sharma  
Department of Civil Engineering  
Indian Institute of Technology-Kanpur

**Sub: Comprehensive Source Apportionment/ Emission Inventory and Carrying Capacity for Khurja, Raebareli, Anpara, Gajraula, Jhansi and Firozabad cities in the State of Uttar Pradesh**

Sir,

Please refer your proposal dated 10.05.2021 on above subject. The Board is agree to assign the implementation of your proposal as under:

| S.No. | Project   | Total Cost (in Rs.)  | Duration  |
|-------|---|--|---|
| 1     | Comprehensive Source Apportionment/ Emission Inventory and Carrying Capacity for Khurja, Raebareli, Anpara, Gajraula, Jhansi and Firozabad cities in the State of Uttar Pradesh | The total cost of the study = Rs. 3,07,98,000 (Three Crore Seven Lakh Ninety-eight Thousand only) including Institute Over Heads (IOH) @25% and Goods & Service tax (18% of F&G) | 18 Months, The final report submission, Presentations /discussions etc. will be completed within 18 months from the date of signing of MoU. |

**Scope of Work:** The scope of work as per the following-

- Development of GIS-based gridded (2 km × 2 km resolution) emission inventory for air pollutants PM10, PM2.5, SO2, NO2, and CO.
- Compilation of emission factors for all sources, parking lot surveys through questionnaires for vehicle technology, model, engine capacity.
- Monitoring of air pollutants PM10, PM2.5, SO2, NO2, and VOCs. Analyze collected PM10 and PM2.5 mass for elemental composition, ions, elemental carbon, organic carbon, PAHs (Benzo[a]pyrene, Fluorene, Acenaphthene, Phenanthrene, Anthracene, Fluoranthene, Pyrene, Chrysene, Benzo(b)f, Benzo(k)f, Dibenz(a,h)a, Inp, and Bghi)) and molecular markers.
- Reconstruction of PM based on chemical species (of PM) and assessment for primary and secondary sources of air pollutants.
- Application of receptor model to establish source-receptor linkages of PM10, and PM2.5 using state-of-the-art modeling to arrive at source apportionments at sampling sites.
- Identification of various control options (e.g. adoption of EURO IV/VI, diesel filter, industrial controls, etc) and assessment of their efficacies control options for air quality improvements and development of control scenarios (in a techno economical perspective) consisting of combinations of several control options.
- Development of time-bound action plan based on the most effective control options and recommendations for strengthening the capacity of board personnel.
- Carrying Capacity

IIT-Kanpur must ensure the active participation and capacity building of local Institutes of Reputes (IoR) of concerned City in the said study. As per MoU carried out under NCAP to co-

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फैक्स : 0522 - 2720764, 2720676  
ई-मेल : info@uppcb.com  
वेबसाइट : www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar  
Lucknow - 226010  
Phone : 0522-2720831, 2720828  
Fax : 0522 - 2720764  
Email : info@uppcb.com  
Web Site : www.uppcb.com

operate in specific assignment(s); 8090 share relevant information and experience in their possession with a view to achieve the mutually beneficial and technical association and to satisfy the need of the accomplishment of objective of MoU; except information which may be subject of copyright or technology agreements, royalties in licenses in which case the parties may procure the use of such information on commercial terms. Besides this, all the parties would also share the journals, publications, papers etc., published or any data, monitoring report etc. so that, capacity building of all parties/organization takes place to accomplish the objective.

We are pleased to inform you that your proposal for the above study has been approved by the Board. Kindly sign the Memorandum of Understanding (MoU). The duration of the study will commence immediately after we received the MoU duly signed by you on Non-Judicial Stamp Paper as required. We would send the first instalment payment (60%) of study after receipt of MoU duly signed by you or other Competent Authority.

Yours Sincerely

(Dr. Neelima Deepak)  
Incharge, Central laboratory

Copy to following: for kind information and necessary action

1. Member Secretary, Central Pollution Control Board, Delhi.
2. Director, Indian Institute of Technology-Kanpur
3. Member Secretary, UPPCB, Lucknow
4. Incharge, Accounts, UPPCB, Lucknow

*Neelima*  
27/5/2021  
Incharge, Central laboratory

# ANNEXURE-A2 संलग्न-01

## GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter        | Unit              |
|------------------|-------------------|
| PM <sub>10</sub> | µg/m <sup>3</sup> |

Sampling Location Address: Indra Chowk.( C )

City: Gajraula

State: U.P.

Station Code: 139

Station Type: C

Month: AUGUST

Year: 2025

| S. No.        | PM <sub>10</sub> |       |       |       |             |              | AQI     | Weather Condition |
|---------------|------------------|-------|-------|-------|-------------|--------------|---------|-------------------|
|               | Date             | 06-14 | 14-22 | 22-06 | 8 hrs. Max. | 24 hrs. Avg. |         |                   |
| 1             | 07-Aug           | 126   | 124   | 121   | 126         | 124          | 85      | Clear             |
| 2             | 11-Aug           | 127   | 131   | 125   | 131         | 128          | 87      | Clear             |
| 3             | 14-Aug           | 136   | 124   | 131   | 136         | 130          | 88      | Clear             |
| 4             | 18-Aug           | 131   | 124   | 125   | 131         | 127          | 87      | Clear             |
| 5             | 21-Aug           | 124   | 126   | 129   | 129         | 126          | 86      | Clear             |
| 6             | 25-Aug           | 133   | 132   | 120   | 133         | 128          | 87      | Clear             |
| 7             | 28-Aug           | 121   | 125   | 129   | 129         | 125          | 86      | Clear             |
| AVERAGE - 127 |                  |       |       |       |             |              | Average | 86.57             |

Note:

- 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area
- P.F. = Power Failure
- Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.
- Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O)

*[Signature]*  
02/09/25

*[Signature]*  
(J.R.F.) 02/09/25

*[Signature]*  
(S.A) 02/09/25

# 8092

GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter | Unit                     |
|-----------|--------------------------|
| PM2.5     | $\mu\text{g}/\text{m}^3$ |

Sampling Location Address: INDIRA CHOWK

City: GAJRAULA

State: U.P.

Station Code: 139

| S. No.          | PM2.5  |              | Weather Condition |
|-----------------|--------|--------------|-------------------|
|                 | Date   | 24 hrs. Avg. |                   |
| 1               | 07-Aug | 17.00        | Clear             |
| 2               | 11-Aug | 19           | Clear             |
| 3               | 14-Aug | 20           | Clear             |
| 4               | 18-Aug | 23           | Clear             |
| 5               | 21-Aug | 20           | clear             |
| 6               | 25-Aug | 21           | clear             |
| 7               | 28-Aug | 22           | clear             |
| AVERAGE - 20.29 |        |              |                   |

Note:

1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area  
if station falls in commercial area
2. P.F. = Power Failure
3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.
4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O)

*[Signature]*  
02/09/25

*[Signature]*  
(J.R.F.) 02/09/2025

*[Signature]*  
(S.A) 02/09/25

# 8093

## GAJRAULA

Table: B Ambient Air Quality Data for RSPM and SPM Monitoring by U.P. Pollution Control Board  
Sampling Location Address: Raunaq Automotives.Ltd (I) (Present Name-RACL Gear tech Ltd.)

City: Gajraula

State: U.P.

| Parameter | Unit              |
|-----------|-------------------|
| PM10      | µg/m <sup>3</sup> |

Station Code: 140

Station Type: I

Month: AUGUST

Year: 2025

| S. No.        | PM <sub>10</sub> |       |       |       |             |             | AQI     | Weather Condition |
|---------------|------------------|-------|-------|-------|-------------|-------------|---------|-------------------|
|               | Date             | 06-14 | 14-22 | 22-06 | 8 hrs. Max. | 24hrs. Avg. |         |                   |
| 1             | 05-Aug           | 142   | 144   | 140   | 144         | 142         | 94      | Clear             |
| 2             | 08-Aug           | 136   | 142   | 139   | 142         | 139         | 93      | Clear             |
| 3             | 12-Aug           | 141   | 145   | 136   | 145         | 141         | 94      | clear             |
| 4             | 15-Aug           | 133   | 135   | 142   | 142         | 137         | 92      | clear             |
| 5             | 19-Aug           | 139   | 142   | 136   | 142         | 139         | 93      | Clear             |
| 6             | 26-Aug           | 147   | 139   | 142   | 147         | 143         | 95      | Clear             |
| Average - 140 |                  |       |       |       |             |             | Average | 93.50             |

Note:1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area.

2. P.F. = Power Failure

3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.

4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O.)

*[Signature]*  
02/09/25

*[Signature]*  
(J.R.F) 02/09/2025

*[Signature]*  
(S.A) 02/09/25

# 8094

## GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter | Unit                     |
|-----------|--------------------------|
| PM2.5     | $\mu\text{g}/\text{m}^3$ |

Sampling Location Address: Raunaq Automotives.Ltd (I) (Present Name-RACL Gear tech Ltd.)

City: GAJRAULA

State: U.P.

Station Code: 140

| S. No.       | PM2.5  |              | Weather Condition |
|--------------|--------|--------------|-------------------|
|              | Date   | 24 hrs. Avg. |                   |
| 1            | 05-Aug | 20.00        | Clear             |
| 2            | 08-Aug | 22           | Clear             |
| 3            | 12-Aug | 24           | Clear             |
| 4            | 15-Aug | 21           | Clear             |
| 5            | 19-Aug | 27           | clear             |
| 6            | 26-Aug | 24           | clear             |
| AVERAGE - 23 |        |              |                   |

**Note:**

1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area  
if station falls in commercial area
2. P.F. = Power Failure
3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.
4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(B.O)

*[Signature]*  
02/09/25

*[Signature]*  
(J.R.F.) 02/09/2025

*[Signature]*  
(S.A) 02/09/25

# 8095

GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter        | Unit              |
|------------------|-------------------|
| PM <sub>10</sub> | µg/m <sup>3</sup> |

Sampling Location Address: Indra Chowk.( C )

City: Gajraula

State: U.P.

Station Code: 139

Station Type: C

Month: SEPTEMBER

Year: 2025

| S. No.        | PM <sub>10</sub> |       |       |       |             |              | AQI     | Weather Condition |
|---------------|------------------|-------|-------|-------|-------------|--------------|---------|-------------------|
|               | Date             | 06-14 | 14-22 | 22-06 | 8 hrs. Max. | 24 hrs. Avg. |         |                   |
| 1             | 01-Sep           | 124   | 120   | 122   | 122         | 122          | 84      | Clear             |
| 2             | 04-Sep           | 125   | 124   | 122   | 125         | 124          | 85      | Clear             |
| 3             | 11-Sep           | 130   | 125   | 126   | 130         | 127          | 87      | Clear             |
| 4             | 15-Sep           | 124   | 125   | 128   | 128         | 126          | 86      | Clear             |
| 5             | 18-Sep           | 125   | 124   | 121   | 125         | 123          | 84      | Clear             |
| 6             | 22-Sep           | 129   | 130   | 124   | 130         | 128          | 87      | Clear             |
| 7             | 29-Sep           | 120   | 128   | 124   | 128         | 125          | 86      | Clear             |
| AVERAGE - 125 |                  |       |       |       |             |              | Average | 86.57             |

Note:

- 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area
- P.F. = Power Failure
- Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.
- Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

*(Signature)*  
08/10/2025  
(J.R.F.)

*(Signature)*  
08/10/25  
(S.A.)

(R.O)

*(Signature)*  
08/10/25

# 8096

GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter | Unit                     |
|-----------|--------------------------|
| PM2.5     | $\mu\text{g}/\text{m}^3$ |

Sampling Location Address: INDIRA CHOWK

City: GAJRAULA

State: U.P.

Station Code: 139

| S. No.          | PM2.5  |              | Weather Condition |
|-----------------|--------|--------------|-------------------|
|                 | Date   | 24 hrs. Avg. |                   |
| 1               | 01-Sep | 18.00        | Clear             |
| 2               | 04-Sep | 20           | Clear             |
| 3               | 11-Sep | 19           | Clear             |
| 4               | 15-Sep | 21           | Clear             |
| 5               | 18-Sep | 23           | clear             |
| 6               | 22-Sep | 17           | clear             |
| 7               | 29-Sep | 19           | clear             |
| AVERAGE - 19.57 |        |              |                   |

Note:

- 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area  
if station falls in commercial area
- P.F. = Power Failure
- Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.
- Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O)

*[Signature]*  
08/10/25

*[Signature]*  
(J. R. F.) 08/10/2025

*[Signature]*  
(S. A.) 08/10/25

# 8097

GAJRAULA

Table: B Ambient Air Quality Data for RSPM and SPM Monitoring by U.P. Pollution Control Board  
Sampling Location Address: Raunaq Automotives.Ltd (I) (Present Name-RACL Gear tech Ltd.)

City: Gajraula  
State: U.P.

| Parameter | Unit              |
|-----------|-------------------|
| PM10      | µg/m <sup>3</sup> |

Station Code: 140      Station Type: I      Month: SEPTEMBER      Year: 2025

| S. No.        | PM <sub>10</sub> |       |       |       |             |             | AQI     | Weather Condition |
|---------------|------------------|-------|-------|-------|-------------|-------------|---------|-------------------|
|               | Date             | 06-14 | 14-22 | 22-06 | 8 hrs. Max. | 24hrs. Avg. |         |                   |
| 1             | 02-Sep           | 141   | 142   | 138   | 142         | 140         | 93      | Clear             |
| 2             | 09-Sep           | 138   | 140   | 138   | 140         | 139         | 93      | Clear             |
| 3             | 12-Sep           | 139   | 142   | 134   | 142         | 138         | 92      | clear             |
| 4             | 16-Sep           | 134   | 136   | 141   | 141         | 137         | 92      | clear             |
| 5             | 19-Sep           | 138   | 140   | 135   | 140         | 138         | 92      | Clear             |
| 6             | 26-Sep           | 146   | 140   | 143   | 146         | 143         | 95      | Clear             |
| 7             | 30-Sep           | 136   | 134   | 139   | 139         | 136         | 91      | 92.57             |
| Average - 138 |                  |       |       |       |             |             | Average | #DIV/0!           |

Note:1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area.

2. P.F. = Power Failure

3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.

4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

*(Signature)*  
(J. R. F) 08/10/2025

*(Signature)*  
(S. A.) 08/10/25

(R.O.)  
*(Signature)*  
08/10/25

# 8098

GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter | Unit              |
|-----------|-------------------|
| PM2.5     | µg/m <sup>3</sup> |

Sampling Location Address: Raunaq Automotives.Ltd (I) (Present Name-RACL Gear tech Ltd.)

City: GAJRAULA

State: U.P.

Station Code: 140

| S. No.          | PM2.5  |              | Weather Condition |
|-----------------|--------|--------------|-------------------|
|                 | Date   | 24 hrs. Avg. |                   |
| 1               | 02-Sep | 19.00        | Clear             |
| 2               | 09-Sep | 23           | Clear             |
| 3               | 12-Sep | 21           | Clear             |
| 4               | 16-Sep | 22           | Clear             |
| 5               | 19-Sep | 23           |                   |
| 6               | 26-Sep | 25           | clear             |
| 7               | 30-Sep | 23           | clear             |
| AVERAGE - 22.29 |        |              |                   |

Note:

1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area  
if station falls in commercial area
2. P.F. = Power Failure
3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.
4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O)

08/10/25

08/10/2025  
(J.R.F)

08/10/25  
(S.A)

# 8099

## GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter        | Unit              |
|------------------|-------------------|
| PM <sub>10</sub> | µg/m <sup>3</sup> |

Sampling Location Address: Indra Chowk.( C )

City: Gajraula

State: U.P.

Station Code: 139

Station Type: C

Month: OCTOBER

Year: 2025

| S. No. .        | PM <sub>10</sub> |       |       |       |             |              | AQI     | Weather Condition |
|-----------------|------------------|-------|-------|-------|-------------|--------------|---------|-------------------|
|                 | Date             | 06-14 | 14-22 | 22-06 | 8 hrs. Max. | 24 hrs. Avg. |         |                   |
| 1               | 02-Oct           | 125   | 132   | 129   | 132         | 129          | 88      | Clear             |
| 2               | 06-Oct           | 133   | 135   | 134   | 135         | 134          | 90      | Clear             |
| 3               | 10-Oct           | 139   | 125   | 132   | 139         | 132          | 89      | Clear             |
| 4               | 13-Oct           | 130   | 127   | 130   | 130         | 129          | 88      | Clear             |
| " AVERAGE - 131 |                  |       |       |       |             |              | Average | 89.00             |

Note:

1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area
2. P.F. = Power Failure
3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.
4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O)

*[Signature]*  
11/11/25

*[Signature]*  
11/11/2025  
(J.R.F.)

*[Signature]*  
11/11/25  
(S.A)

# 8100

GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter | Unit                     |
|-----------|--------------------------|
| PM2.5     | $\mu\text{g}/\text{m}^3$ |

Sampling Location Address: INDIRA CHOWK

City: GAJRAULA

State: U.P.

Station Code: 139

| S. No.          | PM2.5  |              | Weather Condition |
|-----------------|--------|--------------|-------------------|
|                 | Date   | 24 hrs. Avg. |                   |
| 1               | 02-Oct | 17.00        | Clear             |
| 2               | 06-Oct | 19           | Clear             |
| 3               | 10-Oct | 20           | Clear             |
| 4               | 13-Oct | 19           | Clear             |
| AVERAGE - 18.75 |        |              |                   |

Note:

1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area

if station falls in commercial area

2. P.F. = Power Failure

3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.

4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O)

(J.R.F.)

(S.A)

# 8101

## GAJRAULA

Table: B Ambient Air Quality Data for RSPM and SPM Monitoring by U.P. Pollution Control Board  
Sampling Location Address: Raunaq Automotives.Ltd (I) (Present Name-RACL Gear tech Ltd.)  
City: Gajraula  
State: U.P.

| Parameter | Unit  |
|-----------|-------|
| PM10      | µg/m3 |

Station Code: 140 Station Type: I Month: OCTOBER Year: 2025

| S. No.        | PM <sub>10</sub> |       |       |       |             |             | AQI     | Weather Condition |
|---------------|------------------|-------|-------|-------|-------------|-------------|---------|-------------------|
|               | Date             | 06-14 | 14-22 | 22-06 | 8 hrs. Max. | 24hrs. Avg. |         |                   |
| 1             | 03-Oct           | 139   | 141   | 143   | 143         | 141         | 94      | Clear             |
| 2             | 07-Oct           | 135   | 138   | 139   | 139         | 137         | 92      | Clear             |
| 3             | 11-Oct           | 141   | 145   | 142   | 145         | 143         | 95      | clear             |
| Average - 140 |                  |       |       |       |             |             | Average | 94.00             |

- Note: 1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area.  
2. P.F. = Power Failure  
3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.  
4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(R.O.)

(J.R.F)

(S.A)

# 8102

GAJRAULA

Table B: Ambient Air Quality Data for RSPM and SPM Monitoring by the U.P. Pollution Control Board

| Parameter | Unit              |
|-----------|-------------------|
| PM2.5     | µg/m <sup>3</sup> |

Sampling Location Address: Raunaq Automotives.Ltd (I) (Present Name-RACL Gear tech Ltd.)

City: GAJRAULA

State: U.P.

Station Code: 140

| S. No.          | PM2.5  |              | Weather Condition |
|-----------------|--------|--------------|-------------------|
|                 | Date   | 24 hrs. Avg. |                   |
| 1               | 03-Oct | 21           | Clear             |
| 2               | 07-Oct | 24           |                   |
| 3               | 11-Oct | 20           |                   |
| AVERAGE - 21.66 |        |              | clear             |

Note:

1. 'R' is filled if station falls in Residential area, 'I' if station falls in Industrial area, 'C' if station falls in Commercial area

if station falls in commercial area

2. P.F. = Power Failure

3. Please mention if monitoring is not carried out for 24 hrs. in a day or less than 8 day in a month.

4. Kindly fill in Weather conditions as Clear/Cloudy/Rainy/Cyclone/Dust storm/Calm condition.

(B.O)

*(Signature)*  
(J.R.A) 17/11/2025

*(Signature)*  
(S.A) 11/11/25

*(Signature)*  
11/11/25

8103

अं.प्र.प्रा.प.नं. = 02

**ANNEXURE-A3**

**ACTION PLAN**

**FOR**

**THE CONTROL OF AIR POLLUTION**

**IN**

**GAJRAULA CITY**

**(Year 2022-2023)**



**REGIONAL OFFICE**

**UTTAR PRADESH POLLUTION CONTROL  
BOARD, MAHARSHI DYANAD NAGAR NEAR  
SAINT MARY SCHOOL CHKKAR ROAD,  
BIJNOR-246 701**

## 1. INTRODUCTION

Gajraula Town is situated on NH-24, between Delhi and Moradabad city. Gajraula is a main Industrial town of District – Amroha (J.P. Nagar). Gajraula is a Small city/ Town but known as a Developed Town due to its, Location, Rail and Road connectivity and Industrial activity. Most of The Nearby area is well developed forming area and dairy Milk producing area as well as good forming of sugarcane also. Local drain/River Bagad is the main Rainy drain which carry the storm water and industrial treated waste water and ultimately meet to River Ganga. Gajraula has a humid subtropical climate with cool, dry winter form mid November to February and dry hot summer from late March to June. Due to local sugar crop growing and Ganga River bed December January is mostly full of Fog weather. Gajraula Town is under limit of Nagar Palika Parishad Gajraula. It is an important industrial area of Uttar Pradesh.

Ambient air quality monitoring in Gajraula Town is carried out by UPPCB on out sourcing basis at two location (i) Raunak Automotive Ltd, U.P.S.I.D.C. industrial area and (ii) Indira Chowk, Gajraula. Ambient air quality monitoring is carried out at above two main location of this town. The ambient air quality (PM<sub>10</sub>) is increasing periodically due to development of industrial, commercial and residential activities in this area. Besides this NHAI work for 06 lining of NH-24 is also in progress and dust emission is prominent due to this activity.

The Ambient Air Quality trends are show that SPM levels are exceeding the national standard. Due to that CPCB has declared this city as non-attainment city in U.P. The average concentration of particulate matter in ambient air of urban area mainly contributed by vehicular emission, industrial emission, process emission, fuel quality used in this area, M.S.W. Management, road construction activities. Industries located around this city are also main source of particulate matter emission. The details of industries situated in Gajraula Town and nearby area are as under.

| S.No. | Name of Industry   | Product Cap.  | Fuel used                      | Air, Pollution, control status         |
|-------|--|---|--------------------------------|--|
| 1     | Jubilant Agri and Consumer Products Limited (Fertilizer Unit) Bhartiagram, Gajraula, Amroha. | H <sub>2</sub> SO <sub>4</sub> Acid 7500 Ton/Month, SSP-15000 MT/Month & GSP-15000 MT/Month | Coal-31 MTD & Rice Husk-27 MTD | Dust collector, Wet Scrubber Installed |

|    |   |  |  |  |
|----|---|--|--|--|
| 2  | Jubilant Agri and Consumer Products Limited (Polymer Unit) Bhartiagram, Gajraula, Amroha. | Soild PVA and Derivatives- 2458 MT/Month, Polyurethane Devivatives – 500 MT/Month & Wood finished 450 MT/Month | HSD- 1200 ltr/day  | 30 mtr. stack.   |
| 3  | Jubilant Life Sciences Limited (Chemical Unit I) Bhartiagram, Gajraula, Amroha.           | Acetic Acid, Ethyl acetate , Acetaldehyde, Acetic Anhydride  | Common Steam Header provider by thermal Plant  | Scrubber and Absorption tower Installed.                                 |
| 4  | Jubilant Life Sciences Limited (Chemical Unit II) Bhartiagram, Gajraula, Amroha.          | Pyridine , Picoline, Chino peridene, Lutidine & Derivatives  | Common Steam Header provider by thermal Plant  | Thermo Oxidizer, Scrubber and Absorption tower Installed.                |
| 5  | Jubilant Life Sciences Limited (Distillery Unit) Bhartiagram, Gajraula Amroha.            | Rectified Sprit 183 KLD  | Common Steam Header provider by thermal Plant  | Bag filter and 50 mtr. stack installed.                                  |
| 6  | Jubilant Life Sciences Limited (Power Plant) Bhartiagram, Gajraula Amroha.                | Power Generation 48 M.W.   | Coal-32400 MT/M, Bio Gas- 4659120 nm <sup>3</sup> /M, R.F.O-300 MT/M, L.D.-330 MT/M, | ESP, Dust collector Mist Eliminator, and 55 mtr. stack installed.        |
| 7  | Coral News Prints Ltd. Gajraula, Amroha.  | Craft Paper 20 Ton/day   | Wood/Rice Husk 10 ton/day  | Dust collector & 30 mtr. stack installed.                                |
| 8  | Kamakshi Papers Pvt. Ltd., Gajraula, District Amroha                                      | News print Paper 60 Ton/day  | Wood/Rice Husk 30 ton/day  | Dust collector & 30 mtr. stack installed.                                |
| 9  | Teva API India Ltd, A- 2/1, A-2/2, UPSIDC Industrial Area, Bijnor Road, Gajraula, Amroha. | Bulk durks Intermediate I & II,- 620 MT/Years  | LDO-09 KLD, HSD-3800 KLD   | Dust collector, Wet Scrubber, Spray Dryer & 30, 45 mtr. stack installed. |
| 10 | Insilco Ltd, A-5 UPSIDC ind area Gajraula, Amroha.  | Precipitated silica-21000 Ton/Year   | Bio Bricate-15 Ton/day & HSD for DG Set.   | Dust collector & 30 mtr. stack installed.                                |
| 11 | Umang Dairies Ltd. 3 Km. Hasanpur road Gajraula, Amroha                                   | Pasteurized Milk, Butter Ghee, Dahi By   | Rice Husk/Agro waste 72 MT/day   | Dust collector, Bag Filter & 40 mtr. stack                               |

|    |   |  |   |   |
|----|---|--|---|---|
|    |   | handling of 11.5 lac liter milk.   |   | installed.  |
| 12 | Dairy India Pvt Ltd. Gajraula, Amroha.  | Pasteurized Milk, Butter Ghee, Dahi By handling of 70000 liter milk.               | Rice Husk/Agro waste 30 MT/day & Diesel oil for DG Set. | Dust collector & 30 mtr. stack installed.               |
| 13 | Best Crop Science LLP (Old Name Chemtura Chemicals India Pvt. Ltd.), C-2, Industrial Area Gajraula, Amroha. | Formulation of Pesticides, Insecticides & Herbicides                               | HSD for DG Set.   | Bag Filter  |
| 14 | Best Agro Chem. Pvt. Ltd., Gajraula, Amroha.  | Formulation of Pesticides, Insecticides & Herbicides                               | Bio Bricate-01 Ton/day & HSD for DG Set.                | Dust collector & 30 mtr. stack installed.               |
| 15 | Raunak Automotive Ltd, Gajraula, Amroha.  | Automotive Gear & shaft 30 MT/day  | LPG 1800 Kg/day & Diesel oil 400 Ltr/day for DG set.    | 10 mtr. stack installed.                                |
| 16 | Irachem Pvt. Ltd, Gajraula, Amroha.   | Formulation of Pesticides, Insecticides & Herbicides                               | HSD for DG Set.   | Bag Filter  |
| 17 | Madhur Ceramic Pvt. Ltd, A-8, UPSIDC, Gajraula, Amroha.   | Fine bone China ware (Crockery) 05 MT/day  | Diesel Oil 2000 Lit/day                                 | 10 mtr. stack installed.                                |
| 18 | Kaushambi Paper Mill Pvt. Ltd., Khasra No-138, Village Naipura Khadar, Dhanaura, Gajraula, Amroha           | Craft Paer 35 Ton/day  | Wood/Rice Husk 09 ton/day                               | Dust collector, Wet Scrubber & 30 mtr. stack installed. |
| 19 | A.S.P Sealing Products Ltd. Gajraula, Amroha  | EPDM, Rubber Industrial Profile & Industrial Housing                               | Diesel oil 1000 Ltr/day                                 | Dust collector, Bag filter & 10 mtr. stack installed.   |
| 20 | Nirmal Fiber Pvt. Ltd., Gajraula, Amroha  | Polyester Staple Fiber 900 Ton/Month & Rexene / Coated fabrics 03 lac mtr. /month. | Coal/wood -2500 kg/day & Diesel oil for DG set.         | Dust collector & 15 mtr. stack installed.               |

## 2. ACTION TAKEN BY THE BOARD

Ambient Air is being monitored regularly by the Board. At source emission monitoring i.e. stack monitoring of industries is also being done regularly and action is being taken accordingly on the basis of analysis report. If any industry is found violating the standards firstly show-cause notice is issued to the industry followed by closure under Air (Prevention and Control of Pollution) Act, 1981.

## 3. SOURCE OF AIR POLLUTION

The source of air pollution in Gajraula are Industrial Air emission, Road dust, Vehicular emission, domestic fuel burning, open waste burning, construction activities, M.S.W. garbage dumping, Bio-mass and garbage burning, crop residue burning etc. Major contribution of air pollution load in town is due to Jubilant organadies Group of Industries because it is the major fuel (like coal, Diesel/furnace oil) consumer in the town. Notices have been issued to submit their action plan for improvement and effective control of Air pollution. Data obtained from Manual monitoring under National Ambient Monitoring Programme (NAMP) (2021) at Gajraula showed values of NO<sub>2</sub> 24.37 (µg/m<sup>3</sup>) and SO<sub>2</sub> 15.5 (µg/m<sup>3</sup>) at Raunaq Auto and; NO<sub>2</sub> 23.62 (µg/m<sup>3</sup>) and SO<sub>2</sub> 14.5 (µg/m<sup>3</sup>) at Indira Chowk.

Air pollution has been viewed seriously by the Hon'ble Supreme Court, Hon'ble High Court & Hon'ble National Green Tribunal and issued specific directions from time to time for the improvement the air quality of the city.

Central Pollution Control Board has also issued direction under section 18 (1)(b) of the Air (Prevention & Control of Pollution) Act 1981, regarding prevention, control or abatement of Air pollution in various cities of Uttar Pradesh. Ambient Air is being monitored regularly by the Board. At source emission monitoring i.e. stack monitoring of industries is also being done regularly and action is being taken accordingly on the basis of analysis report. If any industry is found violating the standards firstly show-cause notice is issued to the industry followed by closure under Air (Prevention and Control of Pollution) Act, 1981.

## 4. ANNUAL AVERAGE DATA OF AMBIENT AIR QUALITY PM<sub>10</sub> (µg/m<sup>3</sup>) OF GAJRAULA CITY (YEAR 2013-2018)

U.P. Pollution Control Board is monitoring ambient air quality of Gajraula city manually at 02 locations viz. Raunaq Auto and Indira Chowk for PM<sub>10</sub>, SO<sub>2</sub> and NO<sub>2</sub> parameters. Annual Average data of Ambient Air Quality particularly PM<sub>10</sub> (Particulate Matter size less than 10 microns) were observed during the year 2016-2021 are as given below.

| S.No. | Name of Location | Category   | 2016                 | 2017  | 2018   | 2019   | 2020   | 2021   |
|-------|------------------|------------|----------------------|-------|--------|--------|--------|--------|
| 1     | Raunaq Auto      | Industrial | 183.0                | 194.3 | 205.58 | 210.58 | 157.18 | 170.92 |
| 2     | Indira Chowk     | Commercial | 198.9                | 216.5 | 245.75 | 240.58 | 157.50 | 173.33 |
|       | Standard         |            | 60 µg/m <sup>3</sup> |       |        |        |        |        |

## 5. Short term & Long term Action Plan

### (A) Vehicle emission control

#### (a) Long Term Action Plan: Reduce congestion

| Sl. No | Action Points  | Timeframe for implementation | Action Required to be Taken by Responsible Departments                        |
|--------|--|------------------------------|---|
| i      | Plying of electric buses for public transport including establishment of sufficient charging stations.   | 360 days                     | Transport Department  |
| ii     | Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.  | 360 days                     | N.H.A.I. /PWD   |
| iii    | Construction of peripheral road around the city to avoid congestion.   | 360 days                     | N.H.A.I./PWD  |
| iv     | Arrangement of Multilevel Parking Facilities   | 360 days                     | Nagar Nigam/Development Authorities   |
| vi     | Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination. | 360 days                     | Nagar Nigam/Development Authorities   |
| vii    | Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available                                      | 360 days                     | Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH) |
| viii   | Use of Bio-Ethanol in the city/urban transport system/waste to energy.   | 360 days                     | Transport Department  |

#### (b) Short Term Action Plan

| SL No | Action Points  | Timeframe for implementation | Action Required to be Taken by Responsible Departments |
|-------|--|------------------------------|--|
| i     | Launch extensive drive against polluting vehicles for ensuring strict compliance | As regular activity          | R.T.O/Traffic Police                                   |

|      |   |                     |  |
|------|---|---------------------|--|
| ii   | Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc. | As regular activity | R.T.O/ Traffic Police  |
| iii  | Prevent parking of vehicles in the non-designated areas   | As regular activity | Traffic Police/ Nagar Palika Parishad Gajraula                                 |
| v    | Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data                                       | 30 days             | District Supply Officer/Oil companies  |
| vi   | Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road                                   | 90 days             | Nagar Palika Parishad Gajraula   |
| ix   | Steps for promoting battery operated vehicles including establishment of charging stations.   | 120 days            | Transport Department/ Nagar Palika Parishad Gajraula & Development Authorities |
| x    | Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles                                | 180 days            | Transport Department   |
| xi   | Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving  | 180 days            | Traffic Police   |
| xii  | Installation of remote sensor based PUC system  | 180 days            | Traffic Police   |
| xiii | Vehicle labeling or sticker programme   | 180 days            | Traffic Police   |

**(B) Suspension of road dust and other fugitive emissions control**

**-(a) Long Term Action Plan**

| Sl. No. | Action Points  | Timeframe for implementation | Action Required to be Taken by Responsible Departments |
|---------|--|------------------------------|--|
| i)      | Implementation of maintaining at least 33% forest cover area in the city in master plan. | 360 days                     | Nagar Palika Parishad Gajraula /Forest Department      |
| ii)     | All the canals/nullah's side roads should be   | 360 days                     | Irrigation Department/                                 |

|      |   |          |   |
|------|---|----------|---|
|      | brick lined. Proper plantation also carried out.  |          | Forest department                                 |
| iii) | Installation of WAYU (Wind Augmentation and Purifying Units) at urban traffic intersection. | 360 days | Nagar Palika Parishad Gajraula /Forest Department |

**(b) Short Term Action Plan**

| Sl. No. | Action Points   | Timeframe for implementation              | Action Required to be Taken by Responsible Departments                         |
|---------|---|---|--|
| i)      | Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control. | 90 days                                   | Forest Department/<br>Nagar Palika Parishad Gajraula & Development Authorities |
| ii)     | Maintain potholes free roads for free-flow of traffic   | 90 days & as regular activity afterwards. | Nagar Palika Parishad Gajraula   |
| iii)    | Introduce water fountains at major traffic intersection, wherever feasible  | 90 days                                   | Nagar Palika Parishad Gajraula   |
| iv)     | Greening of open areas, gardens, community places, schools and housing societies  | 90 days                                   | Forest Department  |
| v)      | Blacktopping of metalled road including pavement of road shoulders  | 180 days                                  | Nagar Palika Parishad Gajraula   |
| vi)     | Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.                                | 90 days                                   | Nagar Palika Parishad Gajraula   |
| vii)    | Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.                                 | 180 days                                  | Nagar Palika Parishad Gajraula   |
| viii)   | Use of Anti-smog gun to reduce air pollution  | 180 days                                  | Nagar Palika Parishad Gajraula   |
| xi)     | Remove road dust/silt regularly by using mechanical sweepers  | 180 days                                  | Nagar Palika Parishad Gajraula   |

**(C) Control of emissions from biomass/crop residue/garbage/municipal solid waste burning**

| Sl. No. | Action Points  | Timeframe for implementation | Action Required to be Taken by Responsible Departments |
|---------|--|------------------------------|--|
| i)      | Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc. | 90 days                      | Nagar Palika Parishad Gajraula                         |

|       |  |          |   |
|-------|--|----------|---|
| ii)   | Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and bio mass. |          | Nagar Palika Parishad Gajraula                        |
| iii)  | Proper collection of horticulture waste (bio-mass) and its disposal following composting-cum-gardening approach  |          | Nagar Palika Parishad Gajraula                        |
| iv)   | Ensure ban on burning of agriculture waste and crop residues and its implementation  | 180 days | Agriculture Department & U.P. Pollution Control Board |
| v)    | Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it onland.                               | 90 days  | Nagar Palika Parishad Gajraula                        |
| vi)   | Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.  | 90 days  | Nagar Palika Parishad Gajraula                        |
| vii)  | No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.  | 90 days  | Nagar Palika Parishad Gajraula                        |
| viii) | Ensure easy availability of affordable cleaner cooking fuels (LPG/ PNG/biogas) for all   | 90 days  | Nagar Palika Parishad Gajraula                        |

**(D) Control of industrial emissions****(a) Long Term Action Plan**

| Sl. No. | Action Points  | Timeframe for implementation | Action Required to be Taken by Responsible Departments |
|---------|--|------------------------------|--|
| i)      | Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.                    | 360 days                     | U.P. Pollution Control Board                           |
| ii)     | Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries. | 180 days                     | U.P. Pollution Control Board                           |
| iii)    | Development of mobile facility/van for continuous ambient air quality monitoring for different localities.             | 360 days                     | Nagar Nigam  |

**(b) Short Term Action Plan**

| Sl. No. | Action Points  | Timeframe for implementation              | Action Required to be Taken by Responsible Departments |
|---------|--|---|--|
| i)      | Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units   | 60 days                                   | U.P. Pollution Control Board                           |
| ii)     | Conversion of natural draft brick kilns to induced draft   | 120 days                                  | U.P. Pollution Control Board                           |
| iii)    | Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units  | 60 days, and thereafter, regular activity | U.P. Pollution Control Board                           |
| iv)     | Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc. | 60 days, and thereafter, regular activity | U.P. Pollution Control Board                           |
| v)      | Installation of web cams and OCEMS in Grossly Polluting Industries.  | 60 days                                   | U.P. Pollution Control Board                           |

**(F) Control of air pollution from constructions and demolition activities**

| SL No. | Action Points   | Timeframe for implementation                           | Action Required to be Taken by Responsible Departments |
|--------|---|--|--|
| i)     | Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.  | 15 days , and thereafter, continue as regular activity | Urban Development/Development Authorities              |
| ii)    | Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units; | 15 days , and thereafter, continue as regular activity | Urban Development/Development Authorities              |

|      |   |  |   |
|------|---|--|---|
| iii) | Ensure carriage of construction material in closed/covered vessels  | 15 days , and thereafter, continue as regular activity | Development authorities/Regional Transport Department           |
| iv)  | Environmental aspects should be included during preparation of master plan for development of city.   | Within a reasonable timeframe                          | Urban Development/Development Authorities                       |
| v)   | Builders should leave 33% area for green belt in residential colonies.<br>Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e., www.uppcb.com. | Within a reasonable timeframe                          | Urban Development/Development Authorities/<br>housing companies |
| vi)  | All construction areas must be covered to avoid dispersion of particulate matter  | 30 days  | Nagar Nigam<br>/Development Authorities                         |

**(G) Other Steps to control Air Pollution****(a) Long Term Action Plan**

| Sl. No. | Action Points  | Timeframe for implementation | Action Required to be Taken by Responsible Departments |
|---------|--|------------------------------|--|
| i)      | Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc | 360 days                     | Nagar Palika<br>Parishad Gajraula                      |
| ii)     | Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".        | 360 days                     | U.P. Pollution Control Board                           |

**(b) Short Term Action Plan**

| Sl. No. | Action Points   | Timeframe for implementation      | Action Required to be Taken by Responsible Departments |
|---------|---|-----------------------------------|--|
| i)      | Air Quality Index to be calculated and disseminated to the people through website | 15 days, and thereafter, continue | U.P. Pollution   |

|       |   |                     |   |
|-------|---|---------------------|---|
|       | and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations          | as regular activity | Control Board   |
| ii)   | Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB | 30 days             | U.P. Pollution Control Board  |
| iii)  | Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance                                    | 30 days             | U.P. Pollution Control Board  |
| iv)   | Engage with concerned authorities on continual basis for maximizing coverage of LPG for domestic and commercial cooking with target of 100% coverage    | 30 days             | District Supply Officer   |
| v)    | Monitoring of DG sets and action against violations Fine should be imposed on defaulters.   | 30 days             | U.P. Pollution Control Board/<br>Nagar Palika<br>Parishad<br>Gajraula |
| vi)   | Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation                        | 30 days             | Nagar Nigam<br><br>/Development Authorities                           |
| vii)  | Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.             | 30 days             | Nagar Nigam<br><br>/Development Authorities                           |
| viii) | If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.  | 90 days             | Nagar Nigam   |

पत्रांक :- 341(3) / न0पा0प0ग0-2021

दिनांक : 12 अगस्त, 2021

आदेश

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड के पत्रांक-1164361 / UPPCB / CI. / 294(B) Vd.II / Action Plan / 2021 दिनांक 11.08.2021 के अनुपालन में नेशनल क्लीन एयर प्रोग्राम के अन्तर्गत विभिन्न गतिविधियों को संचालित एवं मॉनीटरिंग किये जाने के दृष्टिगत श्री आदेश कुंगार, लेखा लिपिक, नगर पालिका परिषद, गजरौला (अमरोहा) मोबाईल नं0 :- 9927120630, ई-मेल :- npgngjraula@gmail.com को नोडल अधिकारी नामित किया जाता है तथा निर्देशित किया जाता है कि साप्ताहिक रूप से निम्नानुसार की गयी कार्यवाही की आख्या अद्योहस्ताक्षरी को प्रस्तुत करेंगे।

- वायु प्रदूषण करने वाले कारकों, जैसे-कचरे में आग लगाने, उपले जलाने, सड़क एवं पटरी पर भवन निर्माण सामग्री बिना ढकें रखने वालों पर, कोयले की भट्टी जलाने वालों पर, ऐसे प्रतिष्ठान (जो वायु प्रदूषण को बढ़ावा देने वाली गतिविधियों में संलिप्त हों) के चिन्हीकरण की कार्यवाही के साथ-साथ ऐसे मार्गों का चिन्हीकरण कर, जो भाग कच्चा है अथवा ऐसे तत्वों से आच्छादित है अथवा वायु प्रदूषण को बढ़ावा देने में सहयोगी साबित होते हैं, पर प्रतिदिन वॉटर टैंकर के माध्यम से पानी का छिड़काव किया जाना।
- क्लीन एयर एक्शन प्लान को क्रियान्वित किये जाने के सम्बन्ध में सम्बन्धित विभाग से समन्वय स्थापित करते हुए सूचना निर्धारित प्रारूप पर प्रेषित किया जाना।

उपरोक्त ऐसे सभी कारणों का चिन्हीकरण एवं प्रभावी कार्यवाही, जिसे वायु प्रदूषण को कम किया जाना अथवा रोका जाना अति आवश्यक है, की मॉनीटरिंग किये जाने के दृष्टिगत सिटी एम्प्लीमेंटेशन कमेटी का गठन एतद् द्वारा निम्नानुसार किया जाता है :-

- |   |              |
|---|--------------|
| 1. जिलाधिकारी जनपद-अमरोहा   | अध्यक्ष      |
| 2. अधिशासी अधिकारी, नगर पालिका परिषद, गजरौला (अमरोहा)                 | सदस्य / सचिव |
| 3. श्री तेजपाल सिंह, अवर अभियन्ता (सिविल), न0पा0प0, गजरौला (अमरोहा)   | सदस्य        |
| 4. श्री अरविन्द कुमार, Scientist 'B' CPCB Nodal Officer               | सदस्य        |
| 5. श्री देवेन्द्र सिंह, अवर अभियन्ता (जलकल), न0पा0प0, गजरौला (अमरोहा) | सदस्य        |
| 6. श्री चमन सिंह, वरिष्ठ लिपिक, न0पा0प0, गजरौला (अमरोहा)              | सदस्य        |
| 7. श्री अजय कुमार, सफाई प्रभारी, न0पा0प0, गजरौला (अमरोहा)             | सदस्य        |

भवदीय

Dr. C

अधिशासी अधिकारी  
नगर पालिका परिषद गजरौला  
जनपद अमरोहा

प्रतिलिपि :-

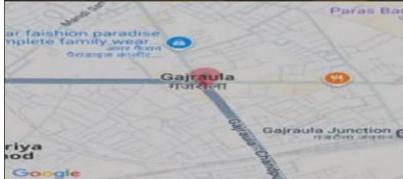
- जिलाधिकारी महोदय, अमरोहा की सेवा में सादर सूचनार्थ।
- मुख्य पर्यावरण अधिकारी, वृत्त-7, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ की सेवा में सादर सूचनार्थ।
- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, बिजनौर-246701 की सेवा में सादर सूचनार्थ।
- उपरोक्तानुसार सभी सदस्यों को अनुपालनार्थ।

भवदीय

Dr. C

अधिशासी अधिकारी  
नगर पालिका परिषद गजरौला  
जनपद अमरोहा

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